

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FORTY-SIXTH REPORT

(Presented on 4.3.2008)

The Business Advisory Committee held a sitting on Monday, the 3rd March, 2008.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| <p>1. Discussion and Voting on:-</p> <p>(a) Demands for Grants on Account (Railways) for 2008-09;</p> <p>(b) Supplementary Demands for Grants (Railways) for 2007-08; and</p> <p>(c) Demands for Excess Grants (Railways) for 2005-06.</p> | <p>May be discussed alongwith the General Discussion on Railway Budget for 2008-09 for which 12 Hours have already been allotted by the House.</p> |
| <p>2. Discussion on the Statutory Resolution seeking disapproval of the Railways (Amendment) Ordinance, 2008.</p> | |
| <p>3. The Railways (Amendment) Bill, 2008.
<u>Consideration and passing</u></p> | |
| <p>4. Discussion on the Statutory Resolution seeking disapproval of the Delimitation (Amendment) Ordinance, 2008.</p> | |
| <p>5. The Delimitation (Amendment) Bill, 2008.
<u>(Consideration and passing)</u></p> | 2 Hours |
| <p>6. The Representation of the People (Amendment) Bill, 2008.
<u>(Consideration and passing)</u></p> | |

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| 7. Discussion on the Statutory Resolution seeking disapproval of the Sugar Development Fund (Amendment) Ordinance, 2008. | } 2 Hours |
| 8. The Sugar Development Fund (Amendment) Bill, 2008.
<u>(Consideration and passing)</u> | |
| 9. Discussion on the Statutory Resolution seeking disapproval of the Forward Contracts (Regulation) Amendment Ordinance, 2008. | } 2 Hours |
| 10. The Forward Contracts (Regulation) Amendment Bill, 2008.
<u>(Consideration and passing)</u> | |
| 11. Discussion on the Statutory Resolution seeking disapproval of the Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008. | } 2 Hours |
| 12. The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2008.
<u>(Consideration and passing)</u> | |
| 13. Discussion on the Statutory Resolution seeking disapproval of the Food Safety and Standards (Amendment) Ordinance, 2008. | } 2 Hours |
| 14. The Food Safety and Standards (Amendment) Bill, 2008, after it has been passed by Rajya Sabha.
<u>(Consideration and passing)</u> | |

15. General Discussion on General Budget for 2008-09.
16. Discussion and voting on:-
- (a) Demands on Grants on Account (General) for 2008-09.
 - (b) Supplementary Demands for Grants (General) for 2007-08.
17. General Discussion on Karnataka Budget, 2008-09.
18. Discussion and voting on:-
- (a) Demands for Grants on Account (Karnataka) for 2008-09.
 - (b) Supplementary Demands for Grants (Karnataka) for 2007-08.
- 12 Hours.
- 2 Hours.

3. The Committee also recommend that the sitting of the House fixed for Friday, the 7th March, 2008 may be cancelled.

NEW DELHI;
3rd March, 2008
Phalguna 13, 1929 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.